

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.166 OF 2015 & IA NO. 269 OF 2015,
APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018
APPEAL NO. 26 OF 2013
APPEAL NO. 49 OF 2013,
APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014
APPEAL NOS.368 OF 2017& IA NO. 746 OF 2017

Dated: 30th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Appeal No.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Neha Garg for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.

Mr. Manu Seshadri
Ms. Samarth Chowdhary for R-3

Appeal No. 302 of 2013

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Neha Garg for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-2

Appeal No. 26 of 2013

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Neha Garg for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.

A.No. 49 of 2013

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Neha Garg for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Neha Garg for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.

Appeal Nos.368 of 2017& IA No. 746 of 2017

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Neha Garg for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.

ORDER

List this batch of appeals for hearing on **04.09.2018**, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member